## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2761 ANSWERED ON:10.12.2014 FUNDS FOR DEVELOPMENT OF UNIVERSITIES Adsul Shri Anandrao ;Birla Shri Om;Chaudhary Shri C.R.;Khadse Smt. Raksha Nikhil;Patel Shri Dilip;Patil Shri Shivaji Adhalrao;Yadav Shri Dharmendra

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the funds allocated by the University Grants Commission (UGC) for the development of Universities/Institutions of higher learning in the country during the last two years;

(b) whether various States have requested UGC for financial assistance to start institutions of higher education during the above period and if so, the details thereof, State and year-wise;

(c) the details of assistance provided to various States for setting up of academic staff colleges in their States during the aforesaid period;

(d) the steps taken by the Government to introduce more job-oriented courses in the University curriculum and to regulate the standard of education in private universities and engineering colleges in the country;

(e) whether any special funds have been allocated to the universities in the States to impart special training in skill development programmes and if so, the details thereof, State-wise; and

(f) whether the Government has decided to start finishing schools and finishing colleges in the country and if so, the details thereof?

## Answer

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): The University Grants Commission(UGC) has released Rs 5307.39 crores and Rs. 5448.25 crores during 2012-13 and 2013-14, respectively, to various Universities and Colleges, eligible to receive grants, in the country.

(b): The UGC does not disburse financial assistance to States for starting institutions of higher education. It discontinued the scheme of providing grants for establishment of Model Degree Colleges in the States, during the XIIth plan, as this scheme has been subsumed under the Centrally Sponsored Scheme of Rashtriya Uchchatar Shiksha. Abhiyaan.

(c): The details of funds provided by the UGC to Universities for assistance to 66 Academic Staff Colleges during the last two years, for organizing Refresher Courses / Orientation Programme / Short Term Courses etc., for newly appointed Lecturers in Universities & Colleges, is at Annexure.

(d): The University Grants Commission (UGC) has started a scheme on skills development based higher education as part of college/university education, leading to Bachelor of Vocation (B.Voc.) Degree with multiple exits such as Diploma/Advanced Diploma under the National Skills Qualifications Framework (NSQF). The B. Voc. programme is focused on universities and colleges providing undergraduate studies which would also incorporate specific job roles and their National Occupation Standards (NOSs) alongwith broad based general education. This would also enable the graduates completing B.Voc. in becoming entrepreneurs and creating appropriate knowledge. The UGC has also started a scheme of Community Colleges during the XIIth Five Year Plan, with special emphasis on expansion of skill-based programmes for imparting career oriented education and skills to students.

The UGC (Establishment and maintenance of standards in Private Universities) Regulations, 2003 and the UGC (Institutions Deemed to be Universities) Regulations, 2010 regulate the establish- ment and operation of Private Universities and Deemed to be Universities respectively. Further, in exercise of the powers vested with it under Section 12 and 26 of the UGC Act, 1956, the UGC has laid down several Regulations in addition to the above mentioned two Regulations, for main- taining the standards in the Universities. These regulations are available on the UGC website, viz- www.ugc.ac.in. The UGC has also specified a list of Degrees for the Purposes of Section 22 of the UGC Act, 1956. The UGC conducts periodical review and inspection of the Deemed-to-be-Universities and Private Universities in the country. The UGC also conducts a comprehensive review of each State University, including a private university, before it is included in Section 2(f) and Section 12B of the UGC Act, 1956.

(e): The state wise details of funds that have been allocated by the UGC to the universities in the States under the scheme of introduction of B.Voc programme in Universities and Colleges are available at http://www.ugc.ac.in/pdfnews/ 1919696\_ Consolidated-BVoc-127-Final.pdf.

(f): No, Madam. The Central Government has not taken such a decision. The AICTE is the competent body to decide on the scheme of finishing schools in the country.